

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 197 of 2011 &
IA – 301 of 2011 and IA – 302 of 2011

Dated : 15th December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Vidharbha Industries Association ... Appellant(s)

Versus

M.S.E.D.C.L. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. G. Umapathy
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan &
Mr. Sugam Seth for MERC

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 302 of 2011 (Application for stay). Mr. Buddy A. Ranganadhan, the learned counsel takes notice on behalf of Respondent-MERC. Notice to be issued to the other Respondents returnable on 12.01.2012. Dasti service is permitted.

Post the matter on **12.01.2012.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/AK